

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No. 3233 of 2020**

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Md. Aquib @ Acquib Jawed @ Aqib Jawed  
... Petitioner  
Versus  
The State of Jharkhand ... Opposite Party  
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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner : Mr. Mohit Prakash, Advocate  
For the State : Mr. Ravi Prakash, Spl. P.P.  
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**Order No.02 Dated- 10.09.2020**

Heard the parties through video conferencing.

Learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

**(Anil Kumar Choudhary, J.)**

Gunjan-